

## STATEMENT-I

*List of persons enrolled by the Bar Council of Andhra Pradesh on the basis of alleged law degree of Varanesaya Sanskrit Vishwavidyalaya and directed by the Bar Council of India to be removed from the rolls.*

1. Shri Syed Asham
2. Shri Mohd. Mujtaba Hussain
3. Shri Md. Yousufuddin Mansoor
4. Shri Mohd. Zaheetullah
5. Shri Basith Ahmed Khan
6. Shri Ch. V. Vara Prasada Rao
7. Shri Gulam Yazdani
8. Shri Ali Mohammed Yahiya
9. Shri M. Iayeeq Akbar Khan
10. Shri M. Ishaq Akbar Khan
11. Shri Qmeruddin Khan
12. Shri Baba Mohiuddin
13. Shri Shaizada Mir Mahboob Ali Khan
14. Shri Mir Zaffar Ali Khan
15. Shri P. Madhusudan
16. Shri Habeeb Hussain
17. Shri Mohd. Mushtaw Ahmed
18. Shri M. Akhlaq Akbar Khan
19. Shri P. Joseph
20. Shri Mohd. Manzoor Ali
21. Shri Ahmed Akramullah Sharoof

## STATEMENT-II

*List of persons enrolled by the Bar Council of Delhi on the basis of alleged law degree of Varanesaya Sanskrit Vishwavidyalaya and directed by the Bar Council of India to be removed from the rolls.*

1. Shri Vazir Chand
2. Shri Devi Prasad
3. Shri Dharampal Singh
4. Shri Ravi Bhushan Kaushik
5. Shri Narendra Kumar Tyagi
6. Shri Narain Singh
7. Shri Jagbir Singh Malik
8. Shri Rajpal Chawla
9. Shri Raghbir Singh Kadyan
10. Shri Hasmukh Upadhyay
11. Shri T. Maha Vishnu
12. Shri I. Devendra Kumar
13. Shri Kamaljit
14. Shri Rajender Singh Malik
15. Shri Kawal Singh
16. Shri Sarvadaman Sangwan

17. Shri Azad Singh Nehra
18. Shri Shyam Bihari
19. Shri Prashant Pal Singh
20. Smt. Shashi Prabha Sharma
21. Shri Pradeep Kumar Tripathi
22. Shri Radhey Shyam
23. Shri Sham Sunder Jaitly
24. Shri Surat Singh Malik
25. Shri Chet Ram
26. Shri Manjit Singh Sachdeva
27. Shri Surendra Kumar Purohit
28. Shri Jeet Ubbi
29. Shri Shiv Lai Verma
30. Smt. Poonam Rani
31. Shri Jagbir Singh
32. Shri Mahabir Singh
33. Shri Alal Vaiphai
34. Shri Chander Parkash Bansi
35. Shri Neeraj Kumar Tripathi
36. Shri Prem Lal Sandhu
37. Shri Pushap Kant
38. Shri Sureinder Pal Singh
39. Shri Ashok Kumar
40. Shri Gopal Sharan Goyal
41. Shri Satish Kumar Yadav
42. Shri Narinder Jit Singh
43. Shri manmohan Bahadur
44. Shri Randeep Singh Dhankar
45. Shri P.S. Rajachander
46. Smt. Suman Chowdhary
47. Smt. Anita Sirohi
48. Shri Yadvinder Puri
49. Shri K.R. Krishnan
50. Shri Ramesh Chander Yadav
51. Shri Ravi Prakash Sharma
52. Shri Pawan Kumar Saini
53. Shri Udho Ram Arya
54. Shri Shyam Kumar Sharma

**Property Acquired by Income Tax**

\*295. SHRI N.S.V. CHITTHAN: Will the Minister of FINANCE be pleased to state:

(a) the total value of property acquired for under valuation by Income Tax department in various States during the last one year;

(b) the details of such cases pending in different courts;

(c) whether many properties in Metros are still with the Income Tax department for disposal through auction; and

(d) the steps being taken to recover the money through the sale of these prime properties across the Metros?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) The total Value of property acquired for under Valuation by the Income Tax Department in various States is Rs. 24.25 Crores for the year 1996.

(b) The details of such cases pending in different courts are given in Statement attached.

## STATEMENT

S. No.	Description of Property	Apparent Consideration	Date of Purchase Order
1.	Plot No. 3, S.No. 79/2/1, Aundh, Pune	Rs. 26,56,575	29.2.96
2.	C.T.C. No. 573, F.P. No. 662 of T.P.S. 1, Bhamburda, Shivaji Nagar, Pune.	Rs. 2,40,00,000	13.9.96
3.	8/2-293, Road No. 53, Jubilee Hills, Hyderabad.	Rs. 35,42,800	31.12.96
4.	Survey No. 3069, 3073, 3073-1, to 3073-5 Kowdair Village Trivandrum.	Rs. 45,19,318	27.9.96
5.	No. 483, 5th Block, Jay Nagar, Bangalore.	Rs. 62,21,248	28.2.96
6.	No. 775 to 809, O.T.C. Rd., Chickpet, Bangalore	Rs. 1,50,17,084	28.11.96
7.	No. 10, Magrath Road Bangalore	Rs. 1,66,90,150	31.12.96
8.	S-380, Panchasheel Park, New Delhi	Rs. 2,79,00,000	29.2.96
9.	Flat No. 4, Block-C, Diwan Shree Apartments, 30, Ferozeshah Rd. New Delhi.	Rs. 1,05,00,000	27.3.96
10.	22/78, Punjabi Bagh, New Delhi.	Rs. 2,76,00,000	30.11.96
11.	Plot No. 13, Road No. 6, Block-F,D.L.F. Qutab Enclave Gurgaon.	Rs. 50,20,000	30.8.96
12.	11, Mahatma Gandhi Marg, Lucknow.	Rs. 59,01,700/-	11.7.96
13.	8, Mada St. Srinagar Colony Saidapet, Chennai.	Rs. 35,19,931/-	26.9.96

(c) Yes, Sir.

(d) The properties purchased under Chapter XX-C of Income Tax Act, 1961, which are free from litigation, are put to open public auction within a period of 3 months of date of purchase order. Sealed tenders are invited if the properties remain unsold after 3 public auctions. If these efforts do not yield result direct negotiations for disposal are made with public sector undertakings, State Govern-

ments/Central Government departments. Wide publicity of the auction sale is also given in the media.

**Restructuring of IDBI**

\*296. SHRI ROMESH ARAYA PRASAD SINGH:  
SHRI ANANT GUDHE:

Will the Minister of FINANCE be pleased to state: